

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-10-2021

Date : 22.10.2021										
SL No.	C.A.No.	Date of Applicat ion	Case No.	Name of the Applic ant	C.C Type	Judge / Court Name	C.C Appli ed For	Other Documen t	Deali ng Secti on	Sea t
1	39108/2 021	22.10.20 21	CONTC (CP C) - 24/2002	BASUDEV BARIK	C.O.		Order Dtd. 2021- 10-05			(Se at No-)
2	39109/2 021	22.10.20 21	CONTC (CP C) - 132/2016	R. K. MALLICK	C.O.		Order Dtd. 2021- 10-05			(Se at No-)
3	39110/2 021	22.10.20 21	WP (C) - 31557/20 21	BANABIH ARI RAY	C.O.	COURT NO. 22	Order Dtd. 2021- 10-08			(Se at No-)
4	39111/2 021	22.10.20 21	WP (C) - 29490/20 21	AJAY KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-05			(Se at No-)
5	39112/2 021	22.10.20 21	WP (C) - 29464/20 21	A. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2021- 10-05			(Se at No-)
6	39113/2 021	22.10.20 21	WP (C) - 29485/20 21	AJAY KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-05			(Se at No-)
7	39114/2 021	22.10.20 21	WP (C) - 29487/20 21	AJAY KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2021- 10-05			(Se at No-)
8	39115/2 021	22.10.20 21	WP (C) - 10726/20 21	TRILOCH AN BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 09-29			(Se at No-)
9	39116/2 021	22.10.20 21	WP (C) - 11367/20 21	TRILOCH AN BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 09-29			(Se at No-)

10	39117/2021	22.10.2021	WP (C) - 11099/2021	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-29			(Seat No-)
11	39118/2021	22.10.2021	WP (C) - 10471/2021	H. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-29			(Seat No-)
12	39119/2021	22.10.2021	WP (C) - 11431/2021	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-29			(Seat No-)
13	39120/2021	22.10.2021	WP (C) - 14070/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
14	39121/2021	22.10.2021	WP (C) - 14071/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
15	39122/2021	22.10.2021	WP (C) - 14071/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
16	39123/2021	22.10.2021	WP (C) - 14073/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
17	39124/2021	22.10.2021	WP (C) - 14073/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
18	39125/2021	22.10.2021	WP (C) - 14075/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
19	39126/2021	22.10.2021	WP (C) - 14075/2021	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-04			(Seat No-)
20	39127/2021	22.10.2021	WP (C) - 29301/2021	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-)
21	39128/2021	22.10.2021	WP (C) - 29310/2021	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-)
22	39129/2021	22.10.2021	CONTC-5877/2021	AJAY KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2021-			(Seat No-)

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23	39130/2021	22.10.2021	CONTC-5707/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 22	Order Dtd. 2021-10-07			(Seat No-)
24	39131/2021	22.10.2021	CONTC-5576/2021	P.N.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2021-09-30			(Seat No-)
25	39132/2021	22.10.2021	CONTC-5831/2021	S. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-)
26	39133/2021	22.10.2021	WP(C) - 19614/2015	K.P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-10-05			(Seat No-)
27	39134/2021	22.10.2021	WP(C) - 26022/2021	JYOTI RANJAN SAHOO	GENERAL		Order Dtd. 2021-08-31			(Seat No-)
28	39135/2021	22.10.2021	WP(C) - 23768/2013	A. C. NAYAK	GENERAL		Order Dtd. 2014-09-30		WRIT BRANCH -3	(Seat No-33)
29	39136/2021	22.10.2021	WP(C) - 23770/2013	A. C. NAYAK	GENERAL		Order Dtd. 2014-02-17		WRIT BRANCH -3	(Seat No-33)
30	39137/2021	22.10.2021	WP(C) - 23769/2013	A. C. NAYAK	GENERAL		Order Dtd. 2014-11-26		WRIT BRANCH -3	(Seat No-33)
31	39138/2021	22.10.2021	WP(C) - 31269/2021	SATYAJIT SAMAL	GENERAL		Order Dtd. 2021-10-07			(Seat No-33)
32	39139/2021	22.10.2021	WP(C) - 31474/2021	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-10-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
33	39140/2021	22.10.2021	WP(C) - 32405/2021	B. N. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
34	39141/2021	22.10.2021	CRLA-5/2019	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-10-21		CRIMINAL APPEAL	(Seat No-6)

35	39142/2021	22.10.2021	WP (C) - 2056/2020	TRILOCHAN BAG	C.O.	COURT NO. 19	Order Dtd. 2021-10-21			(Se at No-6)
36	39143/2021	22.10.2021	WP (C) - 32414/2021	C. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2021-10-21			(Se at No-6)
37	39144/2021	22.10.2021	WP (C) - 32300/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
38	39145/2021	22.10.2021	WP (C) - 32300/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
39	39146/2021	22.10.2021	WP (C) - 32628/2021	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
40	39147/2021	22.10.2021	WP (C) - 32378/2021	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
41	39148/2021	22.10.2021	WP (C) - 32364/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
42	39149/2021	22.10.2021	WP (C) - 32364/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
43	39150/2021	22.10.2021	WP (C) - 32364/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
44	39151/2021	22.10.2021	WP (C) - 32386/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
45	39152/2021	22.10.2021	WP (C) - 32386/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
46	39153/2021	22.10.2021	WP (C) - 32386/2021	BRUNDABAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-21			(Se at No-6)
47	39154/2021	22.10.2021	WP (C) - 32424/2021	D. P. DAS	C.O.	COURT NO. 17	Order Dtd. 2021-			(Se at No-6)

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48	39155/2 021	22.10.20 21	CRLMC- 1904/202 1	NANTU DAS	C.O.	COURT NO. 17	Order Dtd. 2021- 10-18			(Se at No- 6)
49	39156/2 021	22.10.20 21	ABLAPL- 12244/20 21	S. CHOUDHU RY	C.O.	COURT NO. 17	Order Dtd. 2021- 10-18			(Se at No- 6)
50	39157/2 021	22.10.20 21	WP (C) - 32441/20 21	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2021- 10-18			(Se at No- 6)
51	39158/2 021	22.10.20 21	WP (C) - 31981/20 21	P. K. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-21		WRIT BRANCH -3	(Se at No- 11)
52	39159/2 021	22.10.20 21	WP (C) - 32469/20 21	C. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2021- 10-21			(Se at No- 11)
53	39160/2 021	22.10.20 21	WP (C) - 32547/20 21	C. R. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-21			(Se at No- 11)
54	39161/2 021	22.10.20 21	WP (C) - 32539/20 21	B.K. PATI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-21			(Se at No- 11)
55	39162/2 021	22.10.20 21	WP (C) - 32539/20 21	CHITTA RANJAN DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-21			(Se at No- 11)
56	39163/2 021	22.10.20 21	WP (C) - 32656/20 21	D.K. MALLICK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2021- 10-21			(Se at No- 11)
57	39164/2 021	22.10.20 21	ABLAPL- 10747/20 21	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2021- 10-08			(Se at No- 11)
58	39165/2 021	22.10.20 21	ABLAPL- 9291/202 1	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 09-28			(Se at No- 11)
59	39166/2 021	22.10.20 21	ABLAPL- 8378/202 1	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021- 09-28			(Se at No- 11)
60	39167/2 021	22.10.20 21	ABLAPL- 8378/202	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd.			(Se at

			1				2021-09-28			No-11)
61	39168/2021	22.10.2021	ABLAPL-8379/2021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021-09-28			(Se at No-11)
62	39169/2021	22.10.2021	ABLAPL-11967/2021	BHABAGR AHI DAS	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-11)
63	39170/2021	22.10.2021	ABLAPL-3443/2021	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2021-09-15			(Se at No-11)
64	39171/2021	22.10.2021	ABLAPL-9890/2021	CHINMAY A KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-10-04			(Se at No-11)
65	39172/2021	22.10.2021	ABLAPL-7325/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-14			(Se at No-11)
66	39173/2021	22.10.2021	ABLAPL-12060/2021	BHABAGR AHI DAS	C.O.	COURT NO. 1	Order Dtd. 2021-10-07			(Se at No-11)
67	39174/2021	22.10.2021	ABLAPL-11928/2021	ASWINI KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-11)
68	39175/2021	22.10.2021	ABLAPL-11873/2021	PRASANT KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2021-10-05			(Se at No-11)
69	39176/2021	22.10.2021	ABLAPL-11556/2021	R. B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-09-28			(Se at No-11)
70	39177/2021	22.10.2021	ABLAPL-10275/2021	CHINMAY A KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-10-04			(Se at No-11)
71	39178/2021	22.10.2021	ABLAPL-10273/2021	CHINMAY A KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-10-04			(Se at No-11)
72	39179/2021	22.10.2021	WP (C) - 28930/2021	N. MALLICK	C.O.	COURT NO. 24	Order Dtd. 2021-10-08			(Se at No-11)
73	39180/2	22.10.20	SA-	P K	GENER		Judgem	JUDGEMEN	SECOND	(Se

	021	21	10/1992	MISHRA	AL		ent Dtd. 2002- 03-15	TIN ICC NO. 76/78 DTD. 10.11.19 86 PASSED BY THE S.D.J.M. , BALASORE (EXBIT- 10)	APPEAL	at No- 7)
74	39181/2 021	22.10.20 21	OJC- 831/1990	P K MISHRA	GENER AL		Order Dtd. 1991- 03-20			(Se at No- 7)
75	39182/2 021	22.10.20 21	CONTC- 1865/202 1	P.K.MIS HRA	GENER AL		Order Dtd. 2021- 10-08			(Se at No- 7)
76	39183/2 021	22.10.20 21	CONTC- 1864/202 1	P.K.MIS HRA	GENER AL		Order Dtd. 2021- 10-08			(Se at No- 7)
77	39184/2 021	22.10.20 21	CONTC- 1863/202 1	P.K.MIS HRA	GENER AL		Order Dtd. 2021- 09-27			(Se at No- 7)
78	39185/2 021	22.10.20 21	RSA- 81/2003	L.MOHAN TY	GENER AL		Order Dtd. 2019- 08-29			(Se at No- 7)
79	39186/2 021	22.10.20 21	WP(C) - 25731/20 21	M.K.PAN DA	GENER AL		Order Dtd. 2021- 09-16			(Se at No- 7)
80	39187/2 021	22.10.20 21	ABLAPL- 12253/20 21	S. K. ROUL	C.O.	COURT NO. 23	Order Dtd. 2021- 10-21			(Se at No- 7)
81	39188/2 021	22.10.20 21	BLAPL- 8869/202 1	ASHOK KU SARANGI	C.O.	COURT NO. 23	Order Dtd. 2021- 10-21			(Se at No- 7)
82	39189/2 021	22.10.20 21	CRLMC- 1945/202 1	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2021- 10-21			(Se at No- 7)

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